



2025:DHC:6330-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6922/2025

KANHAIYA KUMAR AND ORSPetitioners

Through: Ms. Saahila Lamba, Adv.

versus

UNION OF INDIA AND ORSRespondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER

31.07.2025

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1. Ms. Saahila Lamba, learned Counsel for the petitioner submits that, as the petitioners have been granted appointment, the grievance in this petition does not survive for consideration.
2. She accordingly seeks leave to withdraw this petition.
3. The petition is disposed of as withdrawn.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

JULY 31, 2025

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